

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 833
ANSWERED ON 7TH FEBRUARY, 2019

COMMITTEE FOR MONITORING OF TOLL TAX

833. SHRI RAVINDRA KUMAR PANDEY:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government propose to constitute a separate committee for proper monitoring of Toll Tax being collected at National Highways, if so, the details thereof;
- (b) whether there is any proposal to mobilize funds by giving National Highways projects to the private companies on lease to construct the roads and collect the toll tax;
- (c) whether the Government have identified such projects in which there is potential of private investments;
- (d) if so, the State-wise and project-wise details thereof along with the norms fixed for selection of these projects;
- (e) whether the funds mobilized are likely to be used for construction of highways and early completion of different highways projects in the country; and
- (f) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI MANSUKH L. MANDAVIYA)

(a) No, Madam.

(b) Cabinet Committee on Economic Affairs (CCEA) authorized National Highways Authority of India (NHAI) to monetize public funded completed National Highway (NH) projects which are operational and are collecting user fee for at least 2 years through the Toll Operate Transfer (TOT) model subject to, approval of the Competent Authority in Ministry/NHAI on case to case basis.

(c) &(d) Around 75 operational NH projects completed under public funding have been preliminary identified for potential monetization using the TOT Model. The First Bundle of TOT Project has already been started w.e.f. 29.08.2018 after submission of Bid Concession Fee. The detail of TOT Bundle-1 projects is at **Annexure-‘A’**. Bids for Second Bundle of TOT Project have also been received in NHAI. The detail of TOT Bundle-2 projects is at **Annexure-‘B’**.

(e) &(f) As per Cabinet approval, funds received from TOT will go to the Consolidated Fund of India (CFI), and be ring-fenced for utilization by NHAI.

ANNEXURE-A

ANNEXURE REFERRED TO IN REPLY TO PART (c) &(d) OF LOK SABHA UNSTARRED QUESTION NO. 833 FOR ANSWER ON 07.02.2019 ASKED BY SHRI RAVINDRA KUMAR PANDEY REGARDING COMMITTEE FOR MONITORING OF TOLL TAX

TOT Bundle	Name of stretches	Length (in km)	Bid Concession Fee	Status
TOT Bundle-1	(i) Siddhantham to Gundugolanu section of NH-5 in the state of Andhra Pradesh. (ii) Diwancheruvu to Siddhantham section of NH-5 in the state of Andhra Pradesh. (iii) Annavaram to Diwancheruvu section of NH-5 in the state of Andhra Pradesh. (iv) Ankapalli to Annavaram (Tuni) section of NH-5 in the state of Andhra Pradesh. (v) Icchapuram to Narasannapeta section of NH-5 in the state of Andhra Pradesh. (vi) Puintola to Icchapuram section of NH-5 in the state of Odisha and Andhra Pradesh. (vii) Bamanbore to Garamore section of NH-8A in the state of Gujarat. (viii) Garamore to Samakhiyali section of NH-8A in the state of Gujarat. (ix) Porbandar - Jetpur section of NH-8B in the state of Gujarat.	680.64	Rs. 9681.5 Crore	Concession Agreement signed on 26.4.18 with 9 SPVs. Concessionaire has deposited Rs 9681.5 Cr on 28.08.2018 and appointed date is declared w.e.f 29.8.2018.

ANNEXURE-B

ANNEXURE REFERRED TO IN REPLY TO PART (c) &(d) OF LOK SABHA UNSTARRED QUESTION NO. 833 FOR ANSWER ON 07.02.2019 ASKED BY SHRI RAVINDRA KUMAR PANDEY REGARDING COMMITTEE FOR MONITORING OF TOLL TAX

TOT Bundle	Name of stretches	Length (in km)	Initial Estimated Concession Value (IECV) of Authority	Status
TOT Bundle-2	(i) Chittorgarh - Kota & Chittorgarh Bypass section of NH-27 in the state of Rajasthan. (ii) Swaroopganj – Pindwara & Pindwara – Udaipur section of NH-27 in the state of Rajasthan. (iii) Palanpur/ Kheemana - Aburoad section of NH-27 in the state of Rajasthan and Gujarat. (iv) Jetpur-Somnath section of NH-115 in the state of Gujarat. (v) Purnea to Dalkhola section of NH-31 in the state of Bihar. (vi) Dalkhola to Islampur section of NH-31 in the state of West Bengal. (vii) Islampur - Sonapur- Ghoshpukur section of NH-31 in the state of West Bengal. (viii) Salsalabari to West Bengal/ Assam border section of NH-31C in the state of West Bengal.	588.551	Rs 5362 Crore	3 Bids were received on 19.12.2018.
